## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **RAJYA SABHA**

## UNSTARRED QUESTION NO. 4097 TO BE ANSWERED ON 07.04.2022

#### **CESS COLLECTED AND USED UNDER THE BOCW**

## **4097. SHRI TIRUCHI SIVA:**

Will the Minister of Labour and Employment be pleased to state:

- (a) the impact on State unorganized workers' welfare boards that are under State jurisdiction due to new labour codes;
- (b) the amount of cess collected by the State Building and Other Construction Workers (BOCW) Boards since 2017 till date, Statewise:
- (c) the amount of BOCW cess used for the welfare of construction workers since 2017 including the amount used for women construction workers, State-wise;
- (d)the number of registrations of unorganized workers under the unorganized welfare boards; and
- (e)the number of unorganized workers' welfare boards which have been set up, year-wise breakup thereof?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a): Section 6 of Code on Social Security 2020 provides the constitution of State Unorganised Workers Boards which will inter-alia recommend the State Government for framing suitable schemes for different sections of the unorganised sector workers; advise the State Government on such matters arising out of the administration of this Code, monitor such social welfare schemes for unorganised workers as are administered by the State Government; review the record keeping functions performed at the district level; review the progress of registration and issue of cards to unorganised sector workers; review the expenditure from the funds under various schemes; and undertake such other functions as are assigned to it by the State Government from time to time.

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- (b) & (c): The cumulative details of cess collected and expenditure incurred thereon by the different State Building and Other Construction Workers' Welfare Boards is at Annexure A.
- (d): The Building and Other Construction Workers' (BoCW) welfare Boards of the States/UTs maintain the data only of construction workers of respective states. Details of registered Construction Workers State-wise is enclosed at Annexure B.

Total number of unorgainsed workers registered under e-SHRAM portal as on 5.4.2022 is 27,10,83,256, state-wise break-up of which may be seen at Annexure C

(e): All State (s)/UT (s) Government, except Delhi, have reported constitution of State Social Security Boards. National Social Security Board (NSSB) constituted under the Unorganized Workers' Social Security Act, 2008, were set up in 2009, 2013 and 2017.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF RAJYA SABHA UN-STARRED QUESTION NO. 4097 FOR 07.04.2022 REGARDING "CESS COLLECTED AND USED UNDER THE BOCW" RAISED BY SHRI TIRUCHI SIVA –

Details of Cess collected by BOCW and expenditure incurred on construction workers, including women

Sl.No.	State/UT	Cess Collected in cumulative	Expenditure cumulative (Rs. in Crores)
2111 (01	State, 61	(Rs. in crores)	(As on 30 <sup>th</sup> March, 2022)
1	Andhra Pradesh	2374.71	519.17
2	Arunachal Pradesh	297.69	115.16
3	Assam	1688.18	290.21
4	Bihar	2433.51	1383.18
5	Chhattisgarh	1763.65	1219.49
6	Goa	263.50	4.86
7	Gujarat	2013.84	545.29
8	Haryana	3337.23	1395.61
9	Himachal Pradesh	737.27	327.68
10	Jammu &Kashmir (including Laddakh)	1295.74	789.37
11	Jharkhand	845.23	485.43
12	Karnataka	11108.87	3656.96
13	Kerala	2533.34	3914.32
14	Madhya Pradesh	5371.03	3524.34
15	Maharashtra	11794.00	3181.67
16	Manipur	188.59	136.59
17	Meghalaya	195.33	34.00
18	Mizoram	134.48	139.72
19	Nagaland	113.21	52.96
20	Odisha	2805.05	2543.92
21	Punjab	1501.11	831.36
22	Rajasthan	3384.63	2491.20
23	Sikkim	188.25	56.75
24	Tamil Nadu	4649.11	1776.07
25	Telangana	2557.58	601.98
26	Tripura	237.14	55.99
27	Uttar Pradesh	7144.50	2873.69
28	Uttarakhand	655.06	518.22
29	West Bengal	3648.69	1266.48
30	Delhi	2750.51	469.29
31	Andaman & Nicobar Island	111.63	28.78
32	Chandigarh	131.42	21.42
33	Dadra & Nagar Haveli	69.38	6.62
34	Daman and Diu	38.90	8.18
35	Lakshadweep	9.36	2.36
36	Puducherry	149.52	131.08
	TOTAL	78521.24	35399.40
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ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UN-STARRED QUESTION NO. 4097 FOR 07.04.2022 REGARDING "CESS COLLECTED AND USED UNDER THE BOCW" RAISED BY SHRI TIRUCHI SIVA.

## No. of BOCW workers registered state-wise:

Sl. No.	State/UT	No. of registered BOC workers
1	Andhra Pradesh	1973592
2	Arunachal Pradesh	44136
3	Assam	543275
4	Bihar	1970680
5	Chhattisgarh	2020732
6	Goa	16060
7	Gujarat	683000
8	Haryana	893957
9	Himachal Pradesh	339049
10	Jammu &Kashmir (including Laddakh)	610738
11	Jharkhand	1205939
12	Karnataka	3165495
13	Kerala	2030730
14	Madhya Pradesh	1230250
15	Maharashtra	3040210
16	Manipur	151459
17	Meghalaya	82059
18	Mizoram	52947
19	Nagaland	32399
20	Odisha	2900349
21	Punjab	579212
22	Rajasthan	2839216
23	Sikkim	38361
24	Tamil Nadu	1675896
25	Telangana	1213696
26	Tripura	115692
27	Uttar Pradesh	11936594
28	Uttarakhand	401365
29	West Bengal	3183744
30	Delhi	587184
31	Andaman & Nicobar Island	21488
32	Chandigarh	28053
33	Dadra & Nagar Haveli	10228
34	Daman and Diu	12718
35	Lakshadweep	434
36	Puducherry	36238
	TOTAL	45667175

### Annexure -C

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UN-STARRED QUESTION NO. 4097 FOR 07.04.2022 REGARDING "CESS COLLECTED AND USED UNDER THE BOCW" RAISED BY SHRI TIRUCHI SIVA.

State Wise Registrations of Unorganised Workers on e-SHRAM Portal

Sl.No.	State	Total Registered
1	Uttar Pradesh	8,26,54,637
2	Odisha	1,32,46,993
3	Chhattisgarh	79,17,717
4	Uttarakhand	29,39,250
5	West Bengal	2,54,08,453
6	Himachal Pradesh	18,65,966
7	Jammu and Kashmir	32,17,113
8	Jharkhand	89,30,213
9	Bihar	2,80,52,263
10	Tripura	8,16,527
11	Assam	65,53,020
12	Madhya Pradesh	1,56,77,165
13	Haryana	51,69,309
14	Punjab	54,05,102
15	Delhi	31,93,426
16	Kerala	58,30,188
17	Chandigarh	1,71,959
18	Rajasthan	1,19,45,889
19	Gujarat	82,24,460
20	Puducherry	1,75,393
21	Manipur	3,80,085
22	The Dadra and Nagar Haveli and Daman and Diu	72,041
23	Maharashtra	1,17,86,786
24	Nagaland	2,06,160
25	Tamil Nadu	70,86,677
26	Karnataka	60,66,422
27	Telangana	34,30,184
28	Andhra Pradesh	42,49,910
29	Ladakh	22,694
30	Andaman and Nicobar Islands	27,675
31	Meghalaya	2,07,072
32	Arunachal Pradesh	85,098
33	Mizoram	30,890
34	Sikkim	12,340
35	Goa	23,426
36	Lakshadweep	753
	Total	27,10,83,256

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